ment motion or no-confidence motion. Is that your ruling, Sir ? I want an answer.

MR. SPEAKER: I have given the answer.

SHRI PILOO MODY: What is it?

MR. SPEAKER: I disallowed - because the facts were disputed .. (Interruption) If you are not sa isfied, you come out with anything

SHRI PILOO MODY: You cannot be the judge to say whether the facts are right or wrong. (Interruption) They have become so thick-skinned.

MR SPEAKER : Do not try to cow down. Mr A P. Sharma: (Interruption) I am calling Mr. A. P Sharma.

SHRIA P. SHARMA I have presented the Report, Su.

MR SPFAKER: Mr. Khadilkar.

13 hrs.

MINES (AMENDMENT) BILL*

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADIL-KAR): I beg to move for leave to introduce a Bill further to amend the Mines Act, 1952.

भी शक्ति भूषण (दक्षिण दिल्ली) : अध्यक्ष महोदय. अगर कोई फैबरिकेटिड डाक्मेंट यहां रख दिया जाय, तो क्या रोज उम पर डिसक्शन होता रहेगा ?

भी सतपाल कपूर (पटियाला) : यह इ।मा कब तक चलता रहेगा। यह पोलीटिकल स्टंट कब तक चलता रहेगा?

श्री शशि भवण : अध्यक्ष महोदय, इन सदन में कोई भी सदस्य कुछ कहे, उसकी जांच के किए आप एक एनस्वायरी कमेटी विठा दीजिए। जो होग सी॰ आई० ए० और हिन्द्स्तान के

मानोपलिस्ट्स से पैसा लेते रहे हैं, वे इस ढंग से चार्जिज लगाते हैं, इसको बर्दाश्त नहीं किया जा सकता है। क्या ये लोग निजलिंगप्या और एस॰ के पाटिल को भल गये है ?

MR SPEAKER : Order, order, May I request him to sit down?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANS-PORT (SHRI RAJ BAHADUR): May I just say a word? You allowed Shri Shyamnandan Mishra to raise a point of order. We are functioning here and we are supposed to function here according to Rules.

SHRI PILO) MODY (Godhra): your Rules.

SHRI RAJ BAHADUR: You gave your ruling Even after that, ifthe Members opposite do not listen to reason and obey your ruling, how can we conduct ourselves ?...(Interruptions) You raised a point of order and then the ruling was given Then you are not respecting 1t.

SHRI SHYAMNANDAN MISHRA (Begusarai) Why are you not asking the Member of Company Affairs to institute an inquiry into this?

SHRI RAJ BAHADUR: You made a charge and that was reported inside the House and outside the House ... (Interruptions) Follow the Rules of the game and also follow the Rules of the House

SHRI PILOO MODY: Even Mr. Madho Singh has refuted the charges.

SHRI RAJ BAHADUR: Observe the Rules of the game and of the House ... (Interruptions)

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Mines Act. 1952."

The I ok Sabha divided.

^{*}Published in the Gazette of India Extraordinary Part II, Section 2, dated 22.5.72

Division No. 7

AYES

[13.03 hrs.

Achal Singh, Shri Ahmed, Shri F. A. Ansari, Shri Ziaur Rahman Babunath Singh, Shri Bajpai Shri Vidya Dhar Barua, Shri Bedabrata Besra, Shri S. C. Bhagat, Shri B R. Bhahdare, Shri R. D. Bhattacharyyia, Shri Chapalendu Bisht, Shri Narendra Singh Chanda, Shrimati Jyotsna Chandrakar, Shri Chandulal Chandrika Psasad, Shri Chaudhary, Shri Nitiraj Singh Daschowdhury, Shri B K. Dinesh Singh, Shri Doda, Shri Hiralal Gangadeb, Shri P Gill, Shri Mohinder Singh Godara, Shri Mani Ram Gokhale, Shri H. R Gopal, Shri K. Goswami, Shri Dinesh Chander Gotkhinde, Shri Annasaheb Hari Singh, Shri Joshi, Shrimati Subhadra Kader, Shri S A Kapur Shri Sat Pal Kedar Nath Singh, Shri Khaditkar, Shrt R K. Kisku, Shri A. K Kotoki, Shri Liladhar Kureel, Shri B N. Laskar, Shri Nihar Lutfal Haque, Shri Mahajan, Shri Vikram Mahajan, Shri Y. S. Maharaj Singh, Shri Malhotra, Shri Inder J. Mirdha, Shri Nathu Ram Mishra, Shri Bıbhutı Mishra, Shri G. S. Mishra, Shri Jagannath Mohammad Tahir, Shri Mohan Swarup, Shri Murthy, Shri B. S. Negi, Shri Pratap Singh Pahadia, Shri Jagannath Painuli, Shri Paripoornanand Pandey, Shri Damodar Pandey, Shri Narsingh Narain Pandey, Shri R. S.

Pant, Shri K. C. Parashar, Prof. Narain Chand Partap Singh, Shri Paswan, Shri Ram Bhagat Prabodh Chandra, Shri Pradhan, Shri Dhan Shah Qureshi, Shri Mohd. Shafi Radhakrıshnan, Shri S. Raghu Ramaiah, Shri K. Rai, Shrimati Sahodrabai Ray Bahadur, Shri Ram Swarup, Shri Rana Shri M E. Rao, Shrimati B Radhabai A. Rao, Shri Jagannath Rao, Shri M S Sanjeevi Rao, Shri Pattabhi Rama Raut, Shri Bhola Ravi, Shrı Vayalar Reddy, Shri K Kodanda Rami Reddy, Shri P Narasimha Reddy, Shri P V. Richhariya, Dr Govind Das Sankata Prasad, Dr. Sant Bux Singh, Shri Satpathy, Shri Devendra Sethi, Shri Arjun Shailam, Shri Chandra Shambhu Nath, Shri Sharma, Shri A P. Sharma, Dr H. P. Sharma, Shri Nawal Kishore Shashi Bhushan, Shra Shastri, Shri Ramanand Shastri, Shri Sheopujan Sher Singh, Shri Sinha, Shri R. K. Sohan Lal, Shri T. Suryanarayana, Shri K. Tayyab Hussain Khan, Shri Tombi Singh, Shri N. Venkatasubbaiah Shri P. Venkatswamy, Shri G. Vikai, Shri Ram Chandra Virbhadra Singh, Shri Yadav, Shri R. P.

NOES

*Shri Manikanwar

MR. SPEAKER: The result**, of the division is: Ayes 100; Noes 1.

The motion was adopted,

Panigrahi, Shri Chintamani
*Wrongly voted for NOES.

^{**}Shri Ramkanwar also recorded his vote for the Ajes.

SHRI PILOO MODY: Even one has withdrawn. Not even one.

SHRI R. K. KHADILKAR: Sir, I introducet the Bill.

13.05 hrs. attacks all the second in a gaisem shot

DEMANDS FOR GRANTS (RAILWAYS), 1972-73—Contd.

MR. SPEAKER: We will resume discussion on the Railway Budget. Shri B. S. Murthy was on his legs.

SHRIB. S. MURTHY (Amalapuram): The other day I was telling the House that Mr. Hanumanthaiya, Railway Minister, has certain of the characteristics of the original Hanumantha of Ramayana.

SHRIB, K. DASCHOWDHURY (Cooch-Behar): I would like to submit that there should be some more time for discussion on the Railways. Let the Minister reply at 2-30 P. M.

MR. SPEAKER: This is what we have been hearing. We are much short of time. We have got some other motions also. We have to find time for so many other discussions. There are short notice motions; there are calling attention motions.

SHRI B. K. DASCHOWDHURY: Only half an hour. I would beg of you.

MR. SPEAKER: No, I am so sorry. We are extending the time of sitting and we sit through lunch hour also and in spite of that we are short of time after the end of this week. You must stick to what you pass in the House. I am sorry. Shri B. S. Murthy.

SHRI B. S. MURTHY: Mr. Hanumanthaiya promised that he would link Cape Comorin with Kashmir. We welcome it. He said he would see to it that trains run to time for which also we are obliged to him.

अध्यक्ष महोदय : मुश्किल तो यह है कि जब कोई डिबेट आती है, कोई कांस्ट्किटव बात आती है तो सब चले जाते हैं और झगड़े की वात होती है तो सब आ जाते हैं।

I am sorry and I am sympathising if you are addressing an empty House. Anyway, he may carry on now.

SHRI B. S. MURTHY: Perhaps. we are all anxious to go for lunch.

MR. SPEAKER: We decided not to go for lunch during this week. Is the hon. Member feeling hungry?

SHRI B. S. MURTHY: In brief. I would like to mention just one or two points. As far as Andhra proper is concerned, there is no railway at all. There are two railway lines running in the coastal part of Andhra; one links Madras with Calcutta and the other links Madras to New Delhi. These two lines run to some extent in Andhra, but they are not intended for Andhra alone. There is also another line which goes from Madras to Bombay. The other lines were all more or less intended for the Nizams. Therefore, for long we have been asking for a separate zone. It was in 1954, I think, that I spoke about the request of the Andhras to have a separate zone. Fortunately, this request of Andhras has been conceded. But the new zone is limping. It has not been given all the facilities which a new zone has to be given. As a matter of fact, amongst the southern zones, it is one of the important ones, and it has also been doing well. But, unfortunately, the State Government's request and also the request of the Members of Parliament hailing from Andhra have not been given any consideration. Last December, we had presented a request and a representation to the Railway Minister requesting him to give us a few new lines.

If a person wants to go from Nellore, a hundred miles from Madras, to Cuddapah on the other side at a distance of about 150 miles, he has to travel at least 500 miles; he has either to go to Madras and then go or to go to Hyderabad and then go to Cuddapah. This is a very unfortunate state of affairs: When I was speaking on this about a decade and a half ago, I suggested that Ongole must be linked with Kazipei, and Nagarjunasagar must be linked with Hyderabad; Nandyal mus be linked with Gudur. All these requests have been there, and all these have been made by all of us including the Andhra Government.

One of these lines relates to the construction of a new broad gauge line from